

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 230 & 231 OF 2014

Dated: 13th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)
Delhi Electricity Regulatory Commission ...Respondent(s)

Versus

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd. ...Appellant(s)
Delhi Electricity Regulatory Commission ...Respondent(s)

Versus

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1

ORDER

The learned counsel for the Appellant is filing written submissions in both these Appeals today in the Registry after serving copy on the other side. Mr. Pradeep Misra,

learned counsel for the State Commission wants two weeks' time to file written submissions. He is permitted to file the same on or before 28.01.2016 and serve copy thereof on the other side.

Post the matter for hearing on **18.02.2016**.

(I.J. Kapoor)
Technical Member

rkt/mk

(Justice Surendra Kumar)
Judicial Member